

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.5223**

**TO BE ANSWERED ON MONDAY, APRIL 3, 2023/CHAITRA 13, 1945 (SAKA)**

**REDUCTION IN CUSTOMS AND EXCISE DUTIES**

†5223. **SHRI MAHABALI SINGH:**  
**SHRI KHAGEN MURMU:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has reduced the customs and the excise duties on various items after the announcement of demonetization;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the estimated shortfall in revenue in the financial year 2021-22 as a result thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

**(a) to (c):** Rates of customs and central excise duties are reviewed periodically as part of Union Budget exercise and otherwise, taking into account relevant factors including revenue, interest of domestic producers and user industry, export promotion etc. The revenue collection with respect to customs and central excise duties in FY 2021-22 has shown a growth vis-à-vis FY 2020-21.

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